

**विधान सभा सचिवालय**  
**राष्ट्रीय राजधानी क्षेत्र दिल्ली**  
**पुराना सचिवालय, दिल्ली-110054**  
**समाचार भाग-2**

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)  
सोमवार, 23 मार्च, 2026/02, चैत्र, 1948 (शक)

संख्या-39

**वित्तीय समितियों के लिये निर्वाचन (2026-2027)**

वित्त वर्ष 2026-2027 हेतु वित्तीय समितियों के लिये निर्वाचन के संबंध में माननीय मुख्यमंत्री द्वारा दिनांक 23 मार्च, 2026 को प्रस्तुत प्रस्ताव सदन द्वारा स्वीकार किया गया। माननीय सदस्य कृपया इन समितियों के निर्वाचन का निम्नलिखित कार्यक्रम नोट कर लें :-

| क्र.सं. | समिति का नाम                 | निर्वाचित होने वाले सदस्यों की संख्या | नामांकन भरने की अंतिम तिथि             | नाम वापस लेने की अंतिम तिथि            | निर्वाचन की तिथि, यदि आवश्यक हो, तो                                  |
|---------|------------------------------|---------------------------------------|----------------------------------------|----------------------------------------|----------------------------------------------------------------------|
| 1.      | लोक लेखा समिति               | नौ                                    | 25 मार्च, 2026<br>अपराह्न 05.00 बजे तक | 27 मार्च, 2026<br>अपराह्न 05.00 बजे तक | 30 मार्च, 2026<br>अपराह्न 03.00 बजे से 05.00 बजे तक<br>एमएलए लाउंज-I |
| 2.      | प्राक्कलन समिति              | नौ                                    | 25 मार्च, 2026<br>अपराह्न 05.00 बजे तक | 27 मार्च, 2026<br>अपराह्न 05.00 बजे तक | 30 मार्च, 2026<br>अपराह्न 03.00 बजे से 05.00 बजे तक<br>एमएलए लाउंज-I |
| 3.      | सरकारी उपक्रमों संबंधी समिति | नौ                                    | 25 मार्च, 2026<br>अपराह्न 05.00 बजे तक | 27 मार्च, 2026<br>अपराह्न 05.00 बजे तक | 30 मार्च, 2026<br>अपराह्न 03.00 बजे से 05.00 बजे तक<br>एमएलए लाउंज-I |

**रंजीत सिंह**  
**सचिव**

**टिप्पणी:** 1. सदस्यों की सुविधा हेतु नामांकन के लिए निर्धारित प्रपत्र (फॉर्म) संलग्न है जो कि विधान सभा सचिवालय की सूचना शाखा (नोटिस शाखा) में एवं विधानसभा की वेबसाइट पर इस <https://delhiassembly.delhi.gov.in/download-forms> लिंक पर उपलब्ध है।

2. सभी प्रपत्र केवल सूचना कार्यालय में ही जमा करायें।

**LEGISLATIVE ASSEMBLY SECRETARIAT  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054  
BULLETIN PART-II**

(General information relating to Legislative and other Matters)

**Monday, 23 March, 2026/02, Chaitra, 1948 (Shaka)**

**No. 39**

**Election to Financial Committees (2026-2027)**

The House adopted a Motion moved by the Hon'ble Chief Minister on 23<sup>rd</sup> March, 2026 regarding elections to the Financial Committees for the financial year 2026-2027. Hon'ble Members may kindly note the following schedule for elections to these Committees: -

| <b>S. No.</b> | <b>Name of the Committee</b>         | <b>Number of Members to be elected</b> | <b>Last date for filing of nominations</b> | <b>Last date for withdrawal of nominations</b> | <b>Date of elections, if necessary</b>                                  |
|---------------|--------------------------------------|----------------------------------------|--------------------------------------------|------------------------------------------------|-------------------------------------------------------------------------|
| 1.            | Committee on Public Accounts         | Nine                                   | 25 <sup>th</sup> March, 2026 upto 05.00 PM | 27 <sup>th</sup> March, 2026 upto 05.00 PM     | 30 <sup>th</sup> March, 2026 (03.00 PM to 05.00 PM) in the MLA Lounge-I |
| 2.            | Committee on Estimates               | Nine                                   | 25 <sup>th</sup> March, 2026 upto 05.00 PM | 27 <sup>th</sup> March, 2026 upto 05.00 PM     | 30 <sup>th</sup> March, 2026 (03.00 PM to 05.00 PM) in the MLA Lounge-I |
| 3.            | Committee on Government Undertakings | Nine                                   | 25 <sup>th</sup> March, 2026 upto 05.00 PM | 27 <sup>th</sup> March, 2026 upto 05.00 PM     | 30 <sup>th</sup> March, 2026 (03.00 PM to 05.00 PM) in the MLA Lounge-I |

**Ranjeet Singh  
Secretary**

- Note:** 1. For the convenience of Members, Nomination Forms are enclosed herewith. The same are also available in the Notice Branch of the Assembly Secretariat and on this <https://delhiassembly.delhi.gov.in/download-forms> link of Website of Delhi Legislative Assembly.
2. Members are requested to submit the Forms in the Notice Branch only.



**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054**

**NOMINATION FORM**

I propose the name of Sh./Smt./Ms \_\_\_\_\_  
\_\_\_\_\_, MLA to be member of the  
**Committee on Public Accounts.**

Signature of Proposer \_\_\_\_\_

Name of Proposer \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

I am willing to serve as Member of the Committee on Public Accounts.

Signature of Proposed MLA \_\_\_\_\_

Name \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_



**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054**

**NOMINATION FORM**

I propose the name of Sh./Smt./Ms \_\_\_\_\_  
\_\_\_\_\_, MLA to be member of the **Committee on  
Estimates.**

Signature of Proposer \_\_\_\_\_

Name of Proposer \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

I am willing to serve as Member of the Committee on Estimates.

Signature of Proposed MLA \_\_\_\_\_

Name \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_



**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054**

**NOMINATION FORM**

I propose the name of Sh./Smt./Ms \_\_\_\_\_  
\_\_\_\_\_, MLA to be member of the  
**Committee on Government Undertakings.**

Signature of Proposer \_\_\_\_\_

Name of Proposer \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

I am willing to serve as Member of the Committee on Government Undertakings.

Signature of Proposed MLA \_\_\_\_\_

Name \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

To,

The Secretary  
Delhi Legislative Assembly  
Old Secretariat,  
Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Committee on Public Accounts**.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: \_\_\_\_\_

Signature of MLA: \_\_\_\_\_

Name of MLA: \_\_\_\_\_

Constituency No: \_\_\_\_\_

To,

The Secretary  
Delhi Legislative Assembly  
Old Secretariat,  
Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Committee on Estimates**.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: \_\_\_\_\_

Signature of MLA: \_\_\_\_\_

Name of MLA: \_\_\_\_\_

Constituency No: \_\_\_\_\_

To,

The Secretary  
Delhi Legislative Assembly  
Old Secretariat,  
Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Committee on Government Undertakings**.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: \_\_\_\_\_

Signature of MLA: \_\_\_\_\_

Name of MLA: \_\_\_\_\_

Constituency No: \_\_\_\_\_